

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH CAMP AT NAGPUR.

Tr. No. (N). 330/87.

Mr. Chintaman Sukhia, & Ors. ... Applicants.  
V/S.  
The Union of India & Ors. ... Respondents.

Coram: Hon'ble Mr. Justice U.C. Srivastava, V.C.

Hon'ble Mr. M.Y. Priolkar, Member (A).

Oral. JUDGMENTS.

Dated: 10-3-92.

None present for the applicants. Mr. Ramesh  
Darda for the respondents.

Mr. Darda produced a letter from Mr. Choubey  
advocate for the applicants on record stating that  
he has no instructions in the matter.

Accordingly this application is dismissed  
for non-prosecution.

10/3/92  
order/Judgement despatched  
to Applicant/Respondent(s)  
on 31.3.92

order be 10/3/92  
seen after return below

30/3/92

10/3/92